

Government is also implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. Under the Scheme, children rescued/withdrawn from work in the age group of 9-14 years are enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid-day meal, stipend, health care., etc. before being mainstreamed into formal education system.

Child labour in the country as per NSSO survey

1225. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) details of child labour between the age of 5 and 14 years in the country as per 2001 and 2011 Census, State-wise;

(b) details of child labour in the country as per the National Sample Survey Organisation (NSSO) survey conducted in 2009-10, State-wise;

(c) details of monitoring mechanism that Government has to control child labour in the country; and

(d) whether it is a fact that containing child labour is also important in view of UN's Sustainable Development Goals to be achieved by 2030?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) The number of main workers in the age group of 5-14 years in the country as per Census 2001 and Census 2011 are 57.79 lakh and 43.53 lakh respectively. The State-wise details of the main workers in the age group of 5-14 years in the country as per Census 2011 are given in the Statement-I (*See below*).

(b) Data on Child Labour in the age group of 5-14 years, based on Employment Unemployment Survey, during National Sample Survey (NSS) 66th Round (2009-10) is given in the Statement-II (*See below*).

(c) Government is following a multi-pronged strategy for elimination of child labour comprising of statutory and legislative measures, rehabilitation and universal elementary education along with convergence with other schemes for socio-economic development. Subsequent to the amendment in the Act, a State Action Plan has been circulated to all State Governments/UTs for effective enforcement of the

provisions of the Act. Further, Government has framed the Child Labour (Prohibition and Regulation) Amendment Rules, 2017 on 2.6.2017 which provides for District Nodal Officer and Task Force at district level, under chairpersonship of District Magistrate, to ensure that the provisions of this Act are properly enforced.

(d) Sustainable Development Goal 8.7 stipulate to take immediate and effective measures to eradicate forced labour, end modern slavery and human trafficking and secure the prohibition and elimination of the worst forms of child labour, including recruitment and use of child soldiers, and by 2025 end child labour in all its forms. In order to achieve Sustainable Development Goal with respect to eradication of child labour, Government has already strengthened the legislative framework by completely prohibiting child labour upto 14 years in all forms and prohibiting employment or work of adolescent in hazardous occupations and processes.

Statement-I

State-wise details of main workers in the age group of 5-14 years as per Census 2011

Sl. No.	State/UT	No. of main workers in the age group of 5-14 years
1	2	3
1.	Andaman and Nicobar Islands	999
2.	Andhra Pradesh **	404851
3.	Arunachal Pradesh	5766
4.	Assam	99512
5.	Bihar	451590
6.	Chandigarh U.T.	3135
7.	Chhattisgarh	63884
8.	Dadra and Nagar Haveli	1054
9.	Daman and Diu U.T.	774
10.	Delhi U.T.	26473
11.	Goa	6920

1	2	3
12.	Gujarat	250318
13.	Haryana	53492
14.	Himachal Pradesh	15001
15.	Jammu and Kashmir	25528
16.	Jharkhand	90996
17.	Karnataka	249432
18.	Kerala	21757
19.	Lakshadweep U.T.	28
20.	Madhya Pradesh	286310
21.	Maharashtra	496916
22.	Manipur	11805
23.	Meghalaya	18839
24.	Mizoram	2793
25.	Nagaland	11062
26.	Odisha	92087
27.	Puducherry U.T.	1421
28.	Punjab	90353
29.	Rajasthan	252338
30.	Sikkim	2704
31.	Tamil Nadu	151437
32.	Tripura	4998
33.	Uttar Pradesh	896301
34.	Uttarakhand	28098
35.	West Bengal	234275
TOTAL		4353247

*** Including Telangana.

Statement-II

*Data on Child Labour in the age group of 5-14 years based on Employment
Unemployment Survey during NSS 66th Round (2009-10)*

Sl. No.	Major State	No. of Child Labour
1.	Andhra Pradesh	234662
2.	Assam	189154
3.	Bihar	276522
4.	Chhattisgarh	11053
5.	Delhi	18576
6.	Gujarat	390687
7.	Haryana	72196
8.	Himachal Pradesh	7398
9.	Jammu and Kashmir	29285
10.	Jharkhand	82468
11.	Karnataka	226497
12.	Kerala	2765
13.	Madhya Pradesh	191017
14.	Maharashtra	260673
15.	Odisha	134563
16.	Punjab	48836
17.	Rajasthan	405936
18.	Tamil Nadu	17351
19.	Uttarakhand	27371
20.	Uttar Pradesh	1775333
21.	West Bengal	551584
	Other	29944
	ALL INDIA	4983871